

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.425/9/NCLT/AHM/2018

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2020

Name of the Company: Nuvoco Vistas Corporation Ltd.  
V/s.  
Northway Spaces Ltd.

Section: Section 9 of the Insolvency and Bankruptcy Code

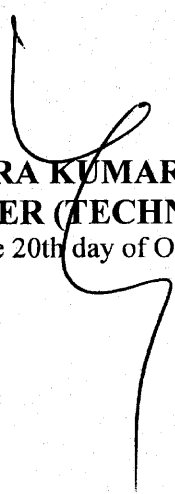
**ORDER**

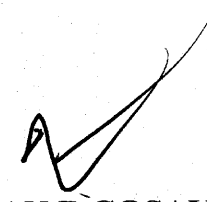
Learned Counsel Mr. Amit Laddha appeared for the Operational Creditor.

Learned Counsel Mr. Kunal Vaishnav appeared for the Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on 09.12.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)  
Dated this the 20th day of October, 2020

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)